CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

C.P. NO. 106/94 in O.A. No.1962/93

New Delhi this the 18th day of April, 1994.

Shri Justice S.K. Dhaon, Vice Chairman(J).

Shri B.K. Singh, Member(A).

- Rishi Pal Singh S/o Shri Amar Singh.
- 2. Surinder Kumar S/o Shri Chotte Lal.
- 3. Chaman Lal S/o Shri Bhura Ram.
- 4. Debabrata Bhattacharyajee S/o Shri D.D. Bhattacharyarya.
- 5. Ram Bhool S/o Shri Harpal Singh.
- 6. Ashok Kumar S/o Shri Jaimal.
- 7. Rambir Singh S/o Shri Chottee Singh

... Petitioners.

(all R/o 8-C 12-A, Raja Bazar, Gola Market, New Delhi)

In the matter of:

Ashwani Kumar & Ors. Vs. Union of India & Ors.

By Advocate Shri V.P. Sharma.

Versus

- 1. Shri N.J. Krishna,
 The Director General,
 Room No. 18, 3rd Floor,
 Ministry of I&B, P&T Building,
 Sansad Marg,
 New Delhi.
- 2. Shri K.L. Madan,
 The Asstt. Distributor Officer,
 D.A.V.P., Ministry of I&B,
 Govt. of India, 'B' Block,
 Kasturba Gandhi Marg,
 New Delhi.
 ...Respondents.

ORDER (ORAL)

Shri Justice S.K. Dhaon.

The learned counsel for the petitioners states that this application may be dismissed as withdrawn. It is accordingly dismissed.

(B.M. Singh)
Member(A)

'SRD'

(S.K Dhaon)
Vice Chairman(J)